N	ame of the Corporate I	Debtor: Roy A	grovets Private		Date of commencement of CIRP: 08.08.2025					List of creditors as on : 25.08.2025			
	Annexure 1	Annexure 1 List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)											(Amount in Rs)
Sl. No.	Name of creditor	Details o	f claim received	Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted (Provisionally)	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	D M Trading Private Limited	20-08-2025	1,53,41,644.00	1,53,41,644.00	Unsecured	NA	No	57.61%					1. FORM C not notarised 2. Loan Agreement on the basis of which amount is claimed 3. Detailed calculation sheet of the amount claimed along with the bifurcation of the principle and interest amount 4. Documentary evidence of the interest/penalty charged Amount has been admitted provisionally subject to further verification of the pending documents, if received.
2	Shivarpan Vanijya Pvt. Ltd.	22-08-2025	1,12,87,118.00	1,12,87,118.00	Unsecured	NA	No	42.39%					1. FORM C not notarised     2. Loan Agreement on the basis of which amount is claimed     3. Detailed calculation sheet of the amount claimed along with the bifurcation of the principle and interest amount     4. Documentary evidence of the interest/penalty charged     5. KYC Documents of the person signing the claim form     Amount has been admitted provisionally subject to further verification of the pending documents, if     received.
Total			2,66,28,762.00	2,66,28,762.00		-		100.00%					

19,94,74,304.02

19,94,74,304.02